By E-Mail/Special Messenger

<u>/A</u>

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :-Shri Romen Baruah Registrar (Vigilance) Gauhati High Court Guwahati

Τo, Smti. Mitali Thakuria, District & Sessions Judge Kamrup (M), Guwahati

Dated Guwahati, the December, 2021.

NO. HC.VII-03/2020/

Sub:-Permission to avail the benefit of Leave Travel Concession.

Ref:-Your letter No. DJK/10446/E dated 29.11.2021

Madam,

With reference to the above, I am directed to inform you that you have been accorded permission to avail LTC for the block period of 2018-2021 w.e.f. 25.12.2021 to 01.01.2022 along with your family members comprising your husband Shri Binod Kumar Chetri (Grade-I officer of Assam Judicial Service), mother Smti Jaya Devi, sons Shri Anubhav Aatriya and Shri Abhinav Chetri respectively (subject to fulfilling the criteria as dependant family member of your mother), to visit Dharamshala, Himachal Pradesh, by the shortest possible route, as per existing rules.

Yours faithfully,

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03.2020/6352-6354 /A, dated- 04/12/21 Copy to:-

- 1. The Principal Accountant General (A&E), Assam, Guwahati for information.
- 2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

REGISTRAR (VIGILANCE)